

## Customs Baggage Declaration Regulations, 2013

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Notification No. 90 / 2013-Customs (N.T.) dated 29.08.2013

Amended by corrigendum dated 10.09.2013, Notification No. 133/2013 - Customs (N.T.) dated 30.12.2013, Notification No. 10/2014-Customs (N.T.) dated 10.02.2014

G.S.R. - In exercise of the powers conferred by clause (a) of section 81 of the Customs Act, 1962, the Central Board of Excise and Customs hereby makes the following regulations, namely:-

### **1. Short title. -**

These regulations may be called the Customs Baggage Declaration (Amendment) Regulations, 2014.

### **2. Extent of application -**

These regulations shall apply to baggage including any package comprised therein of the passengers coming to India. These regulations will come into effect w.e.f. 1<sup>st</sup> March, 2014.

### **3. Method of Declaration of Baggage. -**

All passengers who come to India shall declare their accompanied baggage in [Form I](#) appended to this regulation.